

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 47(ND)16  
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN  
HON'BLE MEMBER (J)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016 AT 02.00 P.M

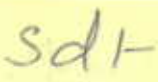
NAME OF THE COMPANY: M/s. Sh. Parbhadit Singh Batra V/s. M/s. Amrit Graphics Pvt.  
Ltd. & Ors.

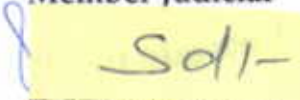
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	PRAYAS ANEJA	ADVOCATE	PETITIONER	
1.	Mr. Saurabha Kalia	ORDER	Respondents	A. Mishra
2.	Ms. Aishwarya			

Reply has been filed by the respondents today. Rejoinder, if any, be  
filed within one week.

To come up on 17.08.2016 at 2.30 p.m.

  
(Ina Malhotra)  
Member Judicial

  
(R. Varadharajan)  
Member Judicial